

Sixteenth Loksabha

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Title: Presentation of the 143rd Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its 137th Report on 'Trade with Association of South-East Asian Nations (ASEAN)'; 144th Report on Action taken by Government on the Recommendations/Observations of the Committee contained in its 139th Report on 'Impact of Goods and Services Tax (GST) on Exports'; and 145th Report on 'Impact of Chinese Goods on Indian Industry' of the Standing Committee on Commerce.

DR. KAMBHAMPATI HARIBABU (VISAKHAPATNAM): I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Commerce:-

- (1) 143rd Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its 137th Report on 'Trade with Association of South-East Asian Nations (ASEAN)'.
- (2) 144th Report on Action taken by Government on the Recommendations/Observations of the Committee contained in its 139th Report on 'Impact of Goods and Services Tax (GST) on Exports'.
- (3) 145th Report on 'Impact of Chinese Goods on Indian Industry'.